

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL No. 2 OF 2015 &
IA Nos. 19, 20 & 96 OF 2016**

Dated: 27th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan
Ms. Poorva Arya
Mr. Anand Ganesan
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Mahesh Agarwal
Mr. Alok Shankar
Mr. Vikrant Pachnanda for R-2

Ms. Suparna Srivastava for GERC

ORDER

As agreed by learned counsel for the parties, list these matters on
09th and 11th May, 2017.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt